


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

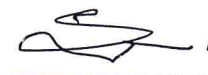
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.07.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 786/252/HDB/2018
NAME OF THE COMPANY	MCA Spring India Pvt Ltd
NAME OF THE PETITIONER(S)	Manoj Rupani
NAME OF THE RESPONDENT(S)	Registrar Of Companies Of Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. Shilpa	Adv	9985183500	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Tr. Sujan Kumar Reddy for RoC	Adv.	9160001435	

ORDER

Learned counsel Ms.C.Shilpa present for Applicant.
Learned counsel Mr.T.Sujan Kumar Reddy present for
RoC.

Applicant filed proof of service of copy of petition on RoC.

Applicant is directed to issue notice to RoC requiring him
to file report within 14 days from the date of receipt of
notice and file proof of service.

List the matter on 10.08.2018.


MEMBER JUDICIAL